

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF THEA JEWELS PRIVATE LIMITED

1.	NAME OF THE COROPRATE PERSON	THEA JEWELS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	28/05/2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	MINISTRY OF CORPORATE AFFAIRS
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999MH2012PTC231531
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Sanjay Plaza, 1 st Floor, A B Nair Road, Opp: Juhu Post Office, Mumbai-400049, Maharashtra
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24 th May, 2017
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Vinod Kumar Kothari <u>IBBI Registration no.:</u> IBBI/IPA-002/IP-N00019/2016-2017/10033 <u>Address:</u> 1006-1009, Krishna Building, 224 AJC Bose Road, Kolkata-700017 <u>Email:</u> resolution@vinodkothari.com <u>Tel No.:</u> 033-2281 3742
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23 rd June, 2017

Notice is hereby given that the THEA JEWELS PRIVATE LIMITED has commenced voluntary liquidation on 24th May, 2017.

The stakeholders of THEA JEWELS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 23rd June, 2017, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Vinod Kumar Kothari

(Liquidator)

Date: 27.05.2017

Place: Kolkata